

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 572/2001
in
OA 690/2001

New Delhi, this the 29th day of October, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

1. Satish Kumar (SC)
S/o Late Shri Baboo Ram
NE Railway
H.No.7-6B, City Railway Colony
Bareilly City (UP) - 243 003.
2. Shiv Kumar Shrestha (SC)
S/o Shri Pritam Prasad
R/o C/o Shri Rakesh Saxena
H.No.707, Civil Lines
Beharipur
Bareilly City (UP) 243 003.

...Applicant

(By Advocate Shri R.C.Pathak)

V E R S U S

1. V.K.Bhargava
Divisional Railway Manager (DRM)
DRM office
NE Railway
Izat Nagar
Bareilly, U.P.
2. Shailendra Kumar
Senior Divisional Personal Officer
DRM Office
NE Railway
Lucknow (UP).
3. M.D.K.S.Chauhan
DRM Office
NE Railway
Izat Nagar
Bareilly (UP).

...Respondents

(None present)

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

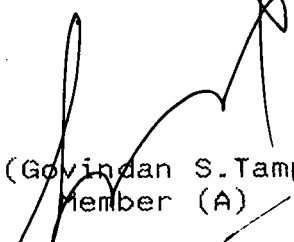
We have heard Shri R.C.Pathak, learned counsel
for the petitioner in CP.


2. After hearing the learned counsel for the
petitioner for some time in CP 42/2000 (Allahabad
Bench) now re-numbered as CP 572/2001 (Principal
- B2


(2)

Bench), learned counsel fairly submits that he does not press the CP with regard to the alleged reversion of the petitioners vide order dated 2-12-1999. He has submitted that these grounds will be taken up in the OA, which is sub-judice.

3. Noting the above submissions, CP 572/2001 is dismissed. Notices to the alleged contemnors are discharged. CP file to be consigned to the Record Room.


(Govindan S. Tampi)
Member (A)

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(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)